

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NIVEZA WEALTH
MANAGEMENT PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	NIVEZA WEALTH MANAGEMENT PRIVATE LIMITED.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22-07-2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67100TG2019PTC134270
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No.1016, Swamy Ayyappa Society, Khanapet, Madhapur, Hyderabad-500081
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02-09-2023.
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Rachamallu Ramachandra Reddy, Flat No.403, Block B2, TVS Lakeview Apts, Road No.10, Panchavati Colony, Manikonda, Hyderabad-500089. Telangana . Regd No.IBBI/IPA-001/IP/P-01472/2018-2019/12270. AFA Valid up to -9-08-2024. Email id : umarachamallu12081961@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	02-10-2023.

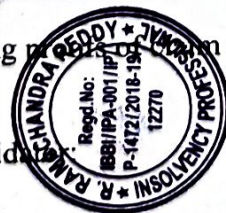
Notice is hereby given that the Niveza Wealth Management Private Limited has commenced voluntary liquidation on 02-09-2023.

The stakeholders of Niveza Wealth Management Private Limited are hereby called upon to submit a proof of their claims, on or before 02-10-2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading information shall attract penalties.


Rachamallu Ramachandra Reddy
Name and Signature of the Liquidator



Date and Place: 06-09-2023.